

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST OF REGISTRAR**

**COURT NO. 3**

**Central Zonal Bench**

**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 30<sup>th</sup> August, 2018**  
**TIME:10.30 hrs. to 13.15 hrs.**

**LEARNED REGISTRAR, MR PREM KUMAR SINHA**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR COMPLETION OF PLEADING</b>				
1.	Original Application No. 29/2018(CZ)	Bahuuddesiya Sahri evam Gramin Vikas Sanstan Vs State of M.P. & 2 Ors.	Mr. Aakash Ambedkar Adv.	
2.	Original Application No. 29/2018(CZ)	Central Pollution Control Board Vs The Director, M/s Madhya Bharat Phoshpate Pvt. Ltd. & 3 Ors.	Mr. Yadvendra Yadav, Adv.	

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